

(b) In terms of National Health Policy (1983), the target birth rate for the country by the year 2000 AD is 21 (per 1000 population).

(c) According to the Planning Commission estimates the target of Net Reproduction Rate (NRR) of 1 is likely to be achieved by 2011-2016 A.D.

(d) The additional measures taken, inter-alia, include the following :

- (i) Under the Social Safety Net Scheme, additional financial support to 90 districts having higher birth rate;
- (ii) Externally aided projects in states having high growth rates;
- (iii) Implementation of Family Welfare Programme on the basis of target free approach effective from 1996-97 with emphasis on quality of care and clients' satisfaction;
- (iv) Increased involvement of Non Governmental Organisations (NGSOs); and
- (v) Integrated Reproductive Child Health (RCH) Package.

(e) and (f). A Constitution (Seventy Ninth Amendment) Bill, 1992 which disqualifies prospectively a person having more than two children from being a member of either House of Parliament or either House of Legislature of a State, has been recommended by the Parliamentary Standing Committee on Human Resource Development to be passed.

#### Bridge Over Yamuna

1274. SHRI VISHAMBHAR PRASAD NISHAD : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to construct a pucca bridge in place of the pantoon bridge on river Yamuna at Chilla ghat Banda Marg in Fatehpur district in Uttar Pradesh; and

(b) if so, the time by which this work is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Constitutionally, the Central Government is responsible for development and maintenance of National Highways only and all other roads are the responsibility of respective State Governments. As the bridge in question is not on National Highways network its construction is the responsibility of State Government of Uttar Pradesh.

[Translation]

#### Central Water Commission

1275. SHRI ANAND RATHA :  
Minister of WATER RESOURCES

(a) the number of official

languages Act in his Ministry and in the Central Water Commission during the last three years;

(b) the reasons for such violations and the action taken in this regard;

(c) whether incidents of such violation in the Ministry and its attached offices are still continuing, if so, the reasons therefor;

(d) if not, the reasons for providing more staff facilities to 'Bhagirath' (English version) in comparison to 'Bhagirath (Hindi version)' as also reasons for depriving the Hindi Journal of necessary facilities; and

(e) the steps proposed to be taken to improve the situation by stopping such violations of the official languages Act and by putting an end to utter disregard of Hindi?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No violation of the Official Language Act in the Ministry of Water Resources or the Central Water Commission during the last three years has come to the notice of the Government.

(b) and (c). The question does not arise.

(d) Similar staff and other facilities for both Hindi and English edition of Bhagirath have been provided.

(e) The question does not arise.

#### Admission in Colleges in Delhi

1276. DR. MAHADEEPAK SINGH SHAKYA :  
JUSTICE GUMAN MAL LODHA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn towards the newsitem captioned "Sath Pratishat Se Neeche Walon Ko to Dhakhila Hi Nahin Milnewala" appearing in Jansatta dated June 17, 1996;

(b) if so, the facts thereof;

(c) whether only those students who have secured more than 60% marks are likely to get admission in colleges; and

(d) if so, the steps being taken to ensure that all the students get admission in regular classes irrespective of their percentage of marks secured by them in Twelfth class?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Yes, Sir.

(b) to (d). According to the information furnished by the Central Board of Secondary Education 65,435 students have passed class XII examination from Delhi Zone this year. Most of these students would have applied for admission to under-graduate courses in Delhi